

MINUTES OF THE MEETING NO. 03 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 19.06.2018 AT 5.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 03 (2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 19.06.2018 at 5.00 P.M. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri D.K. Srivastava, Asstt. Commissioner (QC), DAC
- (ii) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC
- (iii) Shri Sarvesh Kumar, Section Officer, Deptt. of Fertilizers

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 41 applications (including 19 deferred cases) were considered by the EFC, out of which 14 cases were approved (including 03 post facto approvals), 05 cases were dropped and remaining 22 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. BASF India Limited, Mumbai F.No. 01/91/110/05/AM19/EC	1.00 Kg. Rice-Seed (Oryza Sativa) (Sample) for FOB value of USD 1.00	24.04.2018 and 07.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division). Representative of DAC&FW informed during the meeting that the firm has saperately filed application with them which is examination.
2.	M/s. Safal Seeds & Biotech, Jalna (Maharashtra) F.No. 01/91/110/12/AM19/EC	22 MT of Onion Seed-Bombay Red for FOB value of USD 198000.00	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-9) dated 11.05.2018 for export of 22 MT Onion Seeds c.v. Bombay Red to Netherlands by M/s. Safal Seeds & Biotech, Jalna (MS).
3.	M/s. Safal Seeds & Biotech, Jalna (Maharashtra) F.No. 01/91/110/13/AM19/EC	25 MT of Onion Seed-Bombay Red for FOB value of USD 250000.00	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-10) dated 11.05.2018 for export of 25 MT Onion Seeds c.v. Bombay Red to Kenya by M/s. Safal Seeds & Biotech, Jalna (MS).

4.	M/s. Safal Seeds & Biotech, Jalna (Maharashtra) F.No. 01/91/110/14/AM19/EC	24 MT of Onion Seed-Bombay Red for FOB value of USD 216000.00	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-8) dated 11.05.2018 for export of 24 MT Onion Seeds c.v. Bombay Red to Kenya by M/s. Safal Seeds & Biotech, Jalna (MS).
5.	M/s. Safal Seeds & Biotech, Jalna (Maharashtra) F.No. 01/91/110/15/AM19/EC	10 MT of Onion Seed-Bombay Red for FOB value of USD 95000.00	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-7) dated 11.05.2018 for export of 10 MT Onion Seeds c.v. Bombay Red to Netherlands by M/s. Safal Seeds & Biotech, Jalna (MS).
6.	M/s. Beej Sheetal Research Pvt. Ltd., Jalna (Maharashtra) F.No. 01/91/110/16/AM19/EC	37.90 MT of various varieties of Onion Seed for FOB value of Rs. 7,74,54,000/- (Euro 993000.00)	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-6) dated 11.05.2018 for export of 37,900 Kg. (37.90 MT) Onion Seeds of various varieties to Netherlands by M/s. Beej Sheetal Research Pvt. Ltd., Jalna
7.	M/s. Bharat Agro Overseas (India), Delhi F.No. 01/91/110/17/AM19/EC	100 MT of Onion Seeds c.v. N-53 for FOB value of USD 395589.00	22.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-112/2018-SD.IV (233 rd EXIM-11) dated 11.05.2018 for export of 100 MT Onion Seeds c.v. N-53 to Pakistan by M/s. Bharat Agro Overseas (India) Delhi.
8.	M/s. PHI Seeds Pvt. Ltd., Hyderabad F.No. 01/91/110/21/AM19/EC	57,704 Kgs. of Pioneer Brand Hybrid paddy (Rice) Seed for FOB value of USD 201964.00	28.05.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-113/2018-SD.IV (234 rd EXIM-9) dated 06.06.2018 for export of 57704 Kg. Hybrid Rice (Paddy) to Bangladesh, Myanmar, Vietnam, Pakistan and Phillipines by M/s. PHI Seeds Pvt. Ltd., Hyderabad
9.	M/s. S.K. Trading, East Champaran, Bihar F.No. 01/91/110/24/AM19/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 6,90,00,000/-	05.06.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-79/2015-SD.IV (Pt.III) dated 18.06.2018 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per text provided by DAC&FW.
10.	M/s. Maa Vaishno Enterprises, East Champaran, Bihar F.No. 01/91/110/25/AM19/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 6,60,00,000/-	05.06.2018	Approved as per the NOC of DoAC&FW vide O.M. No. I-79/2015-SD.IV (Pt.III) dated 18.06.2018 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per text provided by DAC&FW.
11.	M/s. JK Agri Genetics Limited, Hyderabad F.No. 01/91/110/27/AM19/EC	80,000 Kgs. Partex Hybrid-4 (JKRH 1220) for FOB value of USD 184000.00	06.06.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division).
12.	M/s. JK Agri Genetics Limited, Hyderabad F.No. 01/91/110/28/AM19/EC	160000 Kgs. Hybrid Rice Seeds (JKRH2082 and JKRH 3333)	06.06.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division).

13.	M/s. Bankim Prosad Ghosh Seeds Private Limited, Howrah F.No. 01/91/110/10/AM19	5 MT Onion Seeds: Nasik Red	03.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division).
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

14.	M/s. NDDDB Dairy Services, New Delhi F.No. 01/91/110/26/AM19	4000 Nos. Straws of Murrah Buffalo Frozen Semen Doses (in Straws) for FOB value of USD 4000.00	06.06.2018	Deferred due to want of NOC from MOEF&CC (SU Division).
15.	M/s. BAIF Development Research Foundation, Pune F.No. 01/91/110/133/AM18/EC	Total 5500 frozen semen doses of Murrah Breed and Shaliwal Breed for total FOB value Rs. 8,80,275/-	03.01.2018	Approved Post Facto by EFC. Based on NOC of D/o AHD&F vide O.M. dated 07.06.2018, permission was granted with the approval of Chairman, EFC on Ex-Post facto basis.
16.	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad F.No. 01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Dropped from Active Agenda. During the meeting held by DG, DGFT on 29.05.2018, this case was discussed with the representatives of MoEF&CC(Ozone Cell) as well as the applicant firm. It was decided that Ozone Cell will provide the NOC in this case and the firm would submit their request alongwith NOC to DGFT to consider the case.
17.	M/s. Pisces Corporation, Navi Mumbai F.No. 01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division). SU Division has informed that they have called for comments from Wild Life Division on 27.04.2018, which are awaited.
18.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	14.12.2017 received on 18.12.2017	Dropped from Active Agenda. The firm has not responded to the observations made by MoEF&CC (SU Division) vide email dated 19.02.2018, despite reminders by DGFT. EFC noted that the firm has not responded to the repeated references. Therefore, the case may be dropped. However, the case can be re-opened as and when the required documents are received from the firm with fresh date of application. .
19.	M/s. Sai Lalith Fragrances, Chennai F.No. 01/91/110/88/AM18/EC	1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625	08.11.2017	Deferred due to want of additional information from the firm. The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of COO issued by Development Commissioner of concerned SEZ. The firm has informed that they have approached DC, MEPZ, SEZ, Chennai. However, DC has not issued COO. The issue was discussed during meeting. Chairman desired that MoEF&CC may finalize their comments expeditiously on the proposal made by DGFT for simplifying the procedure for export of Sandal wood and Red Sander from SEZ. Representative of MoEF&CC assured to

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				respond quickly.
20.	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/159/AM18/EC	3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for FOB value of USD 13500000	08.02.2018	Approved as per the NOC of MoEF&CC (Ozone Cell) vide O.M. No. 11/4/2018-OC dated 16.06.2018 for export of 3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for feedstock application to customers in countries signatory to Montreal Protocol by M/s. Gujarat Fluorochemicals Ltd., Noida.
21.	M/s Sree Balaji International, Chennai F.No. 01/91/110/184/AM18/EC	60.132 MT Small Pisces of Sandal Wood, Sandal Wood Powder Proudced from Sandal Wood for FOB Value USD1773894.	06.02.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division) The application has been examined in DGFT in consultation with MOEF&CC (SU Division) and the firm has been requested to furnish a copy of agreement between buyer and seller, COO and stock verification certificate, which is awaited.
22.	M/s. Raati Ranjan Impex, Chennai F.No. 01/91/110/210/AM18/EC	65.380 MTs of "Red Sanders Wood -in VAP form of Furniture sizes" for FOB value of USD 2353680.00	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under consultation with Wild Life Division.
23.	M/s. Subinoy Karfa, Distt. Hooghly (W.B.) F.No. 01/91/110/211/AM18/EC	17.259693 MTs of "Red Sanders -in VAP form of furniture sizes" for FOB value of USD 621348.95	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under consultation with Wild Life Division.
24.	M/s. Kolkata Traders, Kolkata F.No. 01/91/110/213/AM18/EC	17.259693 MTs of "Red Sanders -in VAP form of furniture sizes" for FOB value of USD 547430.76	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under consultation with Wild Life Division.
25.	M/s. SRF Ltd., Gurgaon F.No. 01/91/110/0001/AM19	2000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 24,00,000.00 and USD 5,00,00,000.00	02.04.2018	Approved as per the NOC of MoEF&CC (Ozone Cell) vide O.M. No. 11/4/2018-OC dated 16.06.2018 for export of 2000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for feedstock application to customers in countries signatory to Montreal Protocol by M/s. SRF Ltd., Gurgaon

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26.	M/s. V.M. Maniyar Exports, Surat F.No. 01/91/110/02/AM19/EC	72530 Kgs. Sandalwood Products	16.04.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The representative of SU Division informed that the case has been clubbed with the proposed revision of procedure for export of Sandal wood and Red Sander from SEZ. Chairman desired that MoEF&CC may finalize their comments expeditiously on the proposal made by DGFT for simplifying the procedure for export of Sandal wood and Red Sander from SEZ. Representative of MoEF&CC assured to respond quickly.
27.	M/s Sai Lalith Fragrance, Chennai F.No. 01/91/110/03/AM19/EC	1000 Kgs. Machine finished Sandalwood Chips up to 50 Gms	12.04.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). Same as Sl. No. 19
28.	M/s Rose Metals Private Limited, New Delhi F.No. 01/91/110/29/AM19/EC	500 MT scrap of old/used spent automobile catalytic converters, its Honeycomb or powder for, of its Honeycomb Metalic Folly and Industry's Catalyst for FOB value of USD 10000000	07.06.2018	Deferred. The application is deficient. Additional information has been called for from the firm which is awaited.

DEPARTMENT OF FERTILIZERS

29.	M/s Kronox Lab Sciences Pvt. Ltd., Vadodara F.No. 01/91/110/178/AM18/EC	Export of High Purity Urea of 200 MT for FOB value of USD 7,00,000.00	21.02.2018	Approved Post Facto by EFC. Based on NOC of D/o Fertilizer, vide O.M. No. 6-7/2018-FM (Pt.) dated 24.05.2018, permission was granted with the approval of Chairman, EFC on Ex-Post facto basis.
30	M/s Silverline Fertilizers Pvt. Ltd., Chennai F.No. 01/91/110/185/AM18/EC	Export of 315 MT Granulated SSP for FOB value USD 52447	05.03.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers. The representative of DoF informed that the application is under consideration.
31.	M/s. Geolife Agritech India Pvt., Ltd., F.No. 01/91/110/160/AM18/EC	Export of fertilizers for FOB value of USD 38,28,125/-	08.02.2018	Dropped from future Agenda. The firm has not furnished documents/information as called for by this Directorate on 24.04.2018 despite reminders dated 22.05.2018 and 13.06.2018 as called for by Deptt. of Fertilizers. EFC noted that the firm is not responsive to the queries and has not submitted the documents. Accordingly, EFC has decided to drop the case from the active agenda. However, the case will be opened once the documents are received from the firm with fresh date of application.

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32.	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/161/AM18/EC	Export of fertilizers for FOB value of USD 1,02,61,538/-	08.02.2018	Dropped from future Agenda. The firm has not furnished documents/information as called for by this Directorate on 24.04.2018 despite reminders dated 22.05.2018 and 13.06.2018 as called for by Deptt. of Fertilizers. EFC noted that the firm is not responsive to the queries and has not submitted the documents. Accordingly, EFC has decided to drop the case from the active agenda. However, the case will be opened once the documents are received from the firm with fresh date of application.
33.	M/s. Savio Bio Organic and Fertilizers Pvt. Ltd., Khanpur F.No. 01/91/110/195/AM18/EC	50,000 MT of NPK Fertilizer for total FOB USD 1,00,00,000/-	09.03.2018	Approved as per the NOC of Deptt. of Fertilizer vide O.M. No. 25011/2/2018-MPR dated 15.06.2018 for export of 5000 MT of various fertilizers to Tanzania, Mozambique and Kenya by M/s.. Savio Bio Organic and Fertilizers Pvt. Ltd., Khanpur
34	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/18/AM19/EC	Export of fertilizers for FOB value of USD 38,28,125/-	09.05.2018	Dropped from future Agenda. The firm has not furnished documents/information as called for by this Directorate on 25.05.2018 despite reminder dated 13.06.2018 as called for by Deptt. of Fertilizers. EFC noted that the firm is not responsive to the queries and has not submitted the documents. Accordingly, EFC has decided to drop the case from the active agenda. However, the case will be opened once the documents are received from the firm with fresh date of application.

MINISTRY OF MINES

35.	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
36.	M/s. Chawla Silica Sand Trading Co., Allahabad F.No. 01/91/110/22/AM19/EC	8000 MT Silica Sand for FOB value of Rs. 1,12,00,000/-	29.05.2018	Deferred due to want of NOC/comments from Ministry of Mines. Ministry of Mines, vide letter dated 14.06.2018, has informed that they have forwarded the application to Mining and Geology Deptt., Govt. of U.P. for NOC/ comments, which are awaited.

MINISTRY OF PETROLEUM & NATURAL GAS (MOPNG):

37.	M/s Vedanta Limited, Mumbai F.No.01/91/110/140/AM-18/EC	20 MT Crude Oil sample for testing purposes without any commercial value.	02.01.2018 (revised application on 07.02.2018)	Approved Post Facto by EFC. Based on recommendation of MoP&NG, vide O.M. No. P-12019(11)/90/2018-Sup./C-23015 dated 28.05.2018, permission was rejected with the approval of Chairman, EFC on Ex-Post facto basis.
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DEPTT. OF ATOMIC ENERGY (DAE)

38.	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No. 01/91/110/30/AM19/EC	1250.00 MTs. of Zircomat 5Micron/325 Mesh Powder for Fob value of USD 2312500.00	11.06.2018	Deferred due to want of NOC/comments from Deptt. of Atomic Energy.
39	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No. 01/91/110/33/AM19/EC	300.00 MTs. of Zircomat 5Micron/325 Mesh Powder for Fob value of USD 2312500.00	13.06.2018	Deferred due to want of NOC/comments from Deptt. of Atomic Energy.

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF&CC)

40.	Aprajita Srivastava, Patna F.No. 01/91/110/32/AM19/EC	01 piece horn of deer for FBB value nil	25.05.2018	Deferred due to want of NOC/comments from MoEF&CC
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

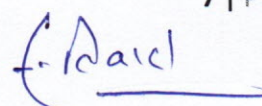
41.	M/s Maharashtra Hybrid Seed Co. Pvt. Ltd., Mumbai F.No. 01/91/110/34/AM19/EC	80 Kg. Bt. Cotton Seeds [HS Code 12072900] for FOB value USD 16,00,000	18.06.2018	Deferred due to want of NOC/comments from DoAC&FW.
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Additional Agenda

Ref. dated 21.05.2018 received from Managing Director, Gujarat State Fertilizers & Chemicals Limited (GSFC) Limited, Vadodara for one time permission / export license for fertilizers exports.

Apart from the regular Agenda items, the issue raised by MD, GSFC Limited, vide D.O. dated 21.05.2018, requesting for one time permission / export license from DGFT for the full planned export quantity (50,000 to 60,000 MT of fertilizers per annum) for export to neighbouring countries and Africa was also discussed during the meeting with the representative of DoF. It was noted that DGFT grants export authorisation for export of fertilizers items based on the NOC /recommendation of the DoF that 'no subsidy is claimed/ available to the applicant firm for the intended exports'.

The representative of the DoF informed to the Committee that the DOF maintain data of such manufacturers / exporters who are registered with NBS scheme and avail subsidy on fertilizers. While granting NOC /recommendation for export applications, the DOF ensures that no subsidised fertiliser is allowed for export. Accordingly, it was decided to process the above letter for de-regulating the export policy of fertilizers in view of the difficulties being faced by manufacturers / exporters in obtaining export license for export of fertilizers..



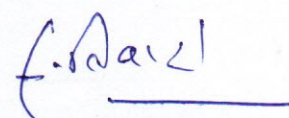
Note :

(i) **Deferred cases** : Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT ~~to~~ the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be ^{re-}opened once the documents are received from the firm with fresh date of application.


संजय कुमार तिवारी